GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 856 TO BE ANSWERED ON 20.07.2017

IRREGULARITIES UNDER MGNREGS

856. SHRI KALYAN BANERJEE: SHRIMATI RAMA DEVI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has received any report on the irregularities under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last five years;
- (b) if so, the details thereof and the action taken by the Government thereon along with the prescribed process for the same;
- (c) the number of complaints regarding irregularities under MGNREGS pending for disposal at present, State/UT-wise; and
- (d) the details of funds sanctioned and financial progress under MGNREGS since 2014 to March 2017, State/UT-wise?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a) to (c): Complaints of irregularities in implementation of MGNREGA in States/UTs are received in the Ministry. Since the responsibility of implementation of MGNREGA is vested with the State Governments/UTs, all complaints received in the Ministry are forwarded to the concerned State Governments/UTs for taking appropriate action including investigation, as per law. Detailed instructions by way of Standard Operating Procedure (SOP) for complaint redressal have also been issued to all States/UTs. 20 States and 1 UT have formulated Grievance Redressal Rules for dealing with complaints. Steps have been taken to strengthen social audit units and appointment of Ombudsmen in the States. State specific reviews of States are also undertaken from time to time. Officers of the Ministry and National Level Monitors also visit various districts to oversee the performance of MGNREGA. The cumulative pendency of the grievances is monitored at the Ministry level. The State and UT-wise details of complaints as on CPGRAM portal is at **Annexure-I.**
- (d): The Central funds are released to the States/UTs on the basis of agreed to Labour Budget and taking into consideration the performance and the pace of utilization of available funds. The fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work. Details of Central fund released and expenditure under MGNREGS since 2014 to March 2017 is given at **Annexure-II.**

Annexure-I referred in reply to parts (a)to(c) of Lok Sabha Unstarred Question No. 856 dated 20.07.2017.

Status of pending complaints as on CPGRAM portal

		Number of		
S.No.	States	complaints		
1	Punjab	1		
2	Uttar Pradesh	110		
3	Gujarat	2		
4	Himachal Pradesh	4		
5	Nagaland	1		
6	Uttarakhand	8		
7	Jammu and Kashmir	12		
8	Karnataka	24		
9	Meghalaya	2		
10	Madhya Pradesh	28		
11	Rajasthan	28		
12	Tripura	6		
13	Bihar	36		
14	Chhattisgarh	12		
15	Maharashtra	9		
16	West Bengal	18		
17	Haryana	12		
18	Jharkhand	12		
19	Mizoram	1		
20	Tamil Nadu	30		
21	Andhra Pradesh	14		
22	Odisha	7		
23	Assam	30		
24	Kerala	48		
	TOTAL	455		

Annexure-II referred in reply to part (d) of Lok Sabha Unstarred Question No. 856 dated 20.07.2017.

(Rs. In crore)

		Central fund released			Expenditure		
S. No.	States	2014-15	2015-16	2016-17	2014-15	2015-16	2016-17
1	ANDHRA PRADESH	2903.14	3073.80	3940.21	2839.13	4635.64	4487.57
2	ARUNACHAL PRADESH	27.04	43.95	156.76	35.01	66.12	163.08
3	ASSAM	500.23	878.30	1254.60	497.52	620.66	1500.39
4	BIHAR	959.68	1024.12	1667.41	1077.76	1625.98	2192.88
5	CHHATTISGARH	1505.70	1063.41	2231.94	1752.46	1283.04	2755.45
6	GOA	1.38	2.47	4.26	4.57	3.01	4.00
7	GUJARAT	354.43	305.99	643.24	470.78	428.63	742.51
8	HARYANA	167.15	124.71	287.71	216.13	142.42	324.77
9	HIMACHAL PRADESH	355.43	396.10	388.61	406.06	392.33	563.42
10	JAMMU AND KASHMIR	521.71	558.02	804.09	393.90	769.66	845.92
11	JHARKHAND	724.33	978.80	1679.14	1026.03	1331.62	1832.14
12	KARNATAKA	1716.87	991.55	2258.65	1665.88	1821.94	3310.28
13	KERALA	1587.58	1526.34	1582.49	1616.73	1483.51	2426.39
14	MADHYA PRADESH	2451.63	2367.32	3448.92	2808.84	2500.32	3648.86
15	MAHARASHTRA	799.52	1238.35	1657.09	1615.96	1857.61	2096.23
16	MANIPUR	219.97	255.32	343.70	267.14	231.22	369.24
17	MEGHALAYA	277.86	221.83	860.69	309.02	272.31	796.09
18	MIZORAM	111.41	285.17	144.51	114.20	298.59	149.83
19	NAGALAND	113.05	266.66	501.53	157.82	194.85	625.73
20	ODISHA	1035.30	1479.41	1895.27	1060.99	2051.97	2142.47
21	PUNJAB	189.48	245.33	490.73	213.04	300.20	534.05
22	RAJASTHAN	2976.10	2695.83	4818.17	3251.81	3268.44	5156.90
23	SIKKIM	73.86	86.23	132.63	76.43	95.85	137.54
24	TAMIL NADU	3781.80	5470.37	4552.78	3918.89	6250.43	5164.16
25	TELANGANA	1919.96	1824.85	1806.85	1904.10	2378.81	2530.26
26	TRIPURA	636.62	1358.94	1016.29	819.71	1371.52	1200.79
27	UTTAR PRADESH	2513.41	2695.69	3915.85	3135.11	2976.11	4254.45
28	UTTARAKHAND	286.36	450.77	514.35	322.89	492.59	723.01
29	WEST BENGAL	3744.95	4711.74	5377.23	4010.06	4847.72	7255.02
30	ANDAMAN & NICOBAR	13.02	10.36	8.01	9.75	3.99	2.40
31	DADRA & NAGAR HAVELI	0.00	0.00	0.00	0.00	0.00	0.00
32	DAMAN & DIU	0.00	0.00	0.00	0.00	0.00	0.00
33	LAKSHADWEEP	0.45	0.12	0.00	0.71	0.30	0.20
34 PUDUCHERRY		7.40	12.93	3.47	6.50	9.18	11.01
Total		32476.87	36644.80	48387.16	36004.92	44006.58	57947.02